

17, 18

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 183 of 2017 in C.P. No. 68/241-246/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company:

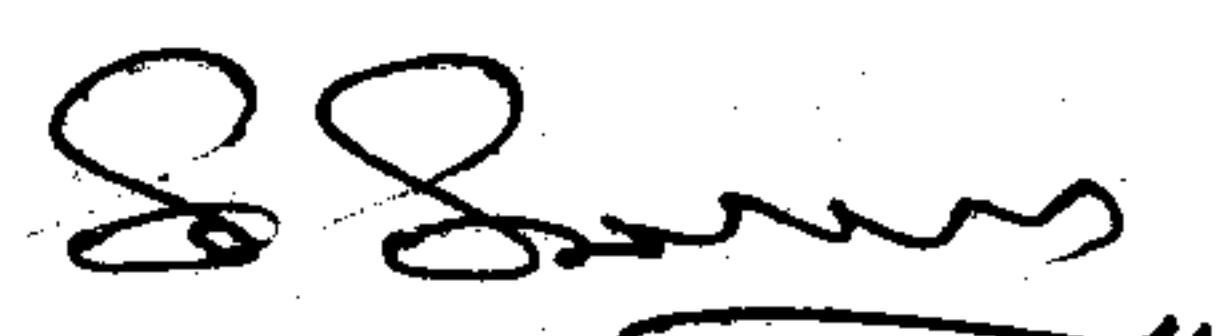
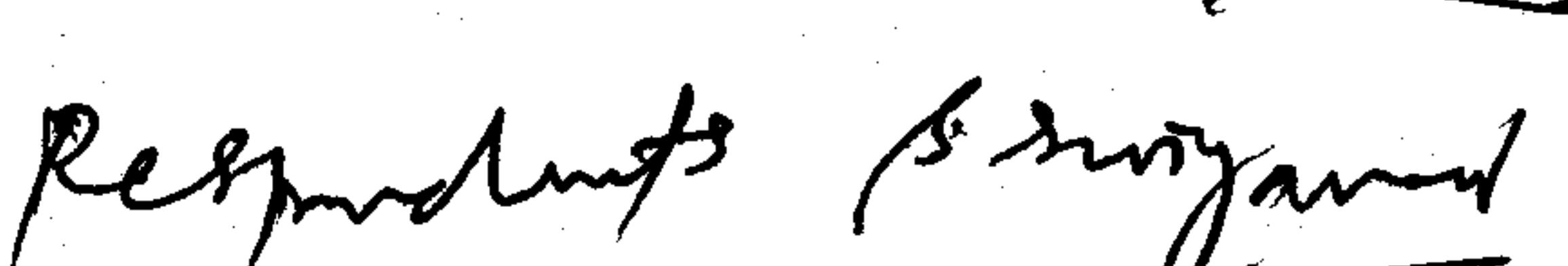
Shailesh U Vakharia & Ors.

V/s.

Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-246 r/w 213, 447, 448 of the
Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Org. P - 2, R - 3 R - 5 & R - 8 Applicants	
2.	S. SWAMINATHAN	PCS	Respondent	
3.	S. Suriyanarayanan	Advocate	Respondent	
4.	Bhairav H. Shukla	PCP	R - 3 App.	

ORDER

Learned Advocate Mr. S. Suriyanarayanan with Learned PCS Mr. S. Swaminathan present for Original Petitioners. Learned PCS Mr. Dhiren Dave with Learned PCS Mr. Bhairav Shukla present for Original Respondents.

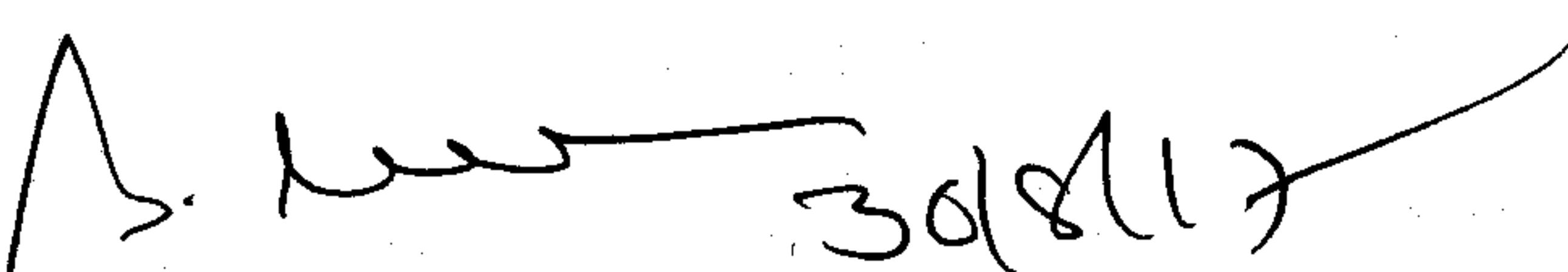
Rejoinder filed in main petition.

Reply filed in IA 183/2017.

Heard arguments of Learned Counsel for Petitioners.

For arguments of Learned Counsel for Respondents.

List the matter on 31.08.2017.


BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 30th day of August, 2017.